

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1972/2020



This the 3rdday of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Mr. Nikhil Kumar
Aged 38 years
S/o Mr. Vijay Singh Dabas
R/o H. No.988, VPO-Ladpur
Delhi.

... Applicant

(through Sh.Tribindh Kumar, Advocate)

Versus

1. Govt. of NCT of Delhi
Through its Secretary
Delhi Secretariat
Players building
IP Estate, New Delhi.
 2. Delhi Subordinate Services Selection Board
Through its Chairperson
FC-18, Institutional Area
Karkardooma, Delhi – 110 092. Respondents

(through Sh.Amit Yadav for Ms. Esha Mazumdar, Advocate)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

The applicant herein is a candidate for recruitment against Post Code 81/17 DASS Grade-II. The applicant was short-listed on the basis of Tier-I exam, which is a MCQ type

exam and he secured 137.28 marks. Thereafter he appeared in the Tier-II exam, which is written type exam, wherein the result was declared on 13.10.2020 and he secured 1.58 marks out of maximum 300 and he was not shortlisted for next stage which was to upload e-dossier.



On being querried, the applicant submitted that the date for uploading the e-dossiers is already over.

The applicant has made a representation dated 20.10.2020 bringing out that he could not have secured only 1.58 marks in Tier-II exam, based upon his own assessment of writing Tier-II exam. This representation has not been decided as yet.

2. Issue notice. Shri Amit Yadav proxy for Ms. Esha Mazumdar, learned counsel, who appears on advance information on behalf of respondents, accepts notice.

3. Learned counsel for applicant is directed to serve a copy of the OA to the respondents' counsel as the same has not been received by them as yet.

4. The Tribunal has considered the matter and the same is disposed of at admission stage itself, without going into the merits of the case, with a direction to the respondents to pass a reasoned and speaking order on the pending representation

dated 20.10.2020, within a period of four weeks, under advice to the applicant.

The OA is disposed of. No costs.



(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/sunita/uma/anjali/